252 Written Answers to		[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
3.	Trade	0.26	-0.07	0.07	0.26
4.	Transport	0.17	0.00	0.01	0.18
5.	Accommodation and Restaurant	0.01	-0.08	0.00	-0.07
6.	IT/BPO	-0.16	0.26	0.12	0.22
7.	Education	0.51	-0.02	0.18	0.67
8.	Health	0.33	0.00	0.02	0.35
	Total	0.77	0.32	1.22	2.31

Source: Labour Bureau

Proposal for postal ballot or e-ballot for migrant labour

575. SHRI DEREK O'BRIEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has any records of the number of people who are unable to cast their vote in elections in their home State due to migration as labour;
- (b) whether Government has taken any step for political inclusion of migrant labour; and
- (c) whether postal ballot or e-ballot have been considered as options for making voting rights available to migrant labour?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) No such data regarding migrant labourers is maintained at the Central level. The matter will be taken up with the Election Commission of India as the subject matter pertains to ECI.

Providing jobs for women in Gujarat

576. SHRI B.K. HARIPRASAD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that 2013 Annual Survey of Industries (ASI) report ranks Gujarat at 14th in a list of 22 States as far as providing jobs for women is concerned with about 33,456 females; and
- (b) whether Gujarat had a higher level of gender-based wage disparity in most of the occupations and low paying employment opportunities?